

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 251/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2017

NAME OF THE PARTIES: I9 Communication Pvt.Ltd.
V/s.
Greenways Foods & Beverages Distributions
Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. N.K. Shinde	of NKS Legal	
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ORDER

C.P. No. 251/I&BP/NCLT /MB/MAH/2017

1. The Learned Representative for the Petitioner is present seeking time to comply with the provisions of I&BP Code, 2016. Granted.

2. Adjourned to **21st July, 2017.**

Dated: 13.06.2017

Sd/-
M.K. Shrawat
Member (Judicial)